GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.921

TO BE ANSWERED ON FRIDAY THE 21ST JULY, 2017 ASHADHA 30, 1939 (SAKA)

CESS ON PETROL/DIESEL

921. SHRI D.K. SURESH: SHRI B.N. CHANDRAPPA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has imposed cess on petrol and diesel in the country and if so, the details thereof along with the amount collected from petrol and diesel during the last three years;
- (b) whether the Government has set any target to collect the cess on petrol and diesel, if so, the details thereof;
- (c) whether there has been an increase in the collection on cess on petrol and diesel; and
- (d) if so, the details thereof and the resultant impact on the subsidy disbursed by the Government to oil companies during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a), (b) & (c): Cess imposed on petrol and diesel and revenue collected from the cesses during last three financial years are as under:

Cess	Budget Estimates &Amount Collected(In Crores)									
1. Customs Duties	F. Y. 2014-15		F. Y. 2015-16		F. Y. 2016-17		F.Y. 2017- 18			
	B.E.	Actuals	B.E	Actuals	B.E.	Revised	B.E.			
Additional Duty of Customs on Motor spirit	-	18	-	0.18	-	-	-			
Additional Duty of Customs on High speed Diesel Oil	-	0.02	-	1.71	-	-	-			
Special Additional Duty of Customs on Motor Spirit	-	53	-	0.18	-	-	-			
Union Excise Duties						•				

Additional Duty of Excise on Motor spirit	4700	5978	10500	17300	19500	21800	22000
Additional Duty of Excise on High speed Diesel Oil	16700	19144	32600	52239	58500	59000	59250
Special Additional Duty of Excise on Motor spirit	14300	15090	15600	18171	19000	21000	21300

(d): The prices of Petrol and Diesel have been made market determined by the Government effective 26th June, 2010 and 19th October, 2014 respectively. Since then there is no under-recovery on sale of these products. However, subsidy provided by the Government on sale of Diesel during the period 2014-15 (upto 18.10.2014) is Rs. 10,935 crores.
